

EIGHTH REPORT
(SECOND LOK SABHA)

The Business Advisory Committee held a sitting on Friday, the 30th August, 1957.

2. The Committee recommend the allocation of time to the following items of Government legislative and other business as shown against each item :—

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| (1) The Expenditure-tax Bill, 1957 as reported by the Select Committee. | 10 hours |
| (2) The Life Insurance Corporation (Second Amendment) Bill, 1957 | 2 hours. |
| (3) The Repealing and Amending Bill, 1957, as passed by Rajya Sabha. | } 1½ hours. |
| (4) The Indian Succession (Amendment) Bill, 1957, as passed by Rajya Sabha. | |
| (5) No-Day-Yet-Named Motion by Shri Radha Raman and Shri S. C. Gupta regarding Interim Report of the Life Insurance Corporation | 1 hour. |
| (6) Discussion under Rule 193 regarding prices paid for locomotives manufactured by Tata Locomotive Works by Shri Feroze Gandhi and Shri K. K. Warrior. | 2 hours. |
| (7) Discussion under Rule 193 regarding regulation of working hours in Transport Industry by Shri M. K. Kumaran and 29 other members. | 1½ hours. |

3. The Committee recommend that the 10 hours allotted to the Expenditure-tax Bill, 1957 may be allotted amongst the various stages of the Bill as follows :—

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| (1) General Discussion | 4 hours |
| (2) Clause by Clause consideration | 5 hours. |
| (3) Third Reading | 1 hour. |

4. The Committee further recommend that the House may sit up to 6 P.M. on the days on which the Expenditure-tax Bill, 1957 is taken up for consideration and passing.

NEW DELHI ;
The 30th August, 1957.

M. ANANTHASAYANAM AYYANGAR,
Speaker.